



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.01.2026

### **NOTICE**

Please take notice that the matters listed in the **Court – III on 12.01.2026 at 10:30 AM** will now be taken up **at 02:00 PM**.

Further, please take notice that the bench notified for the **Court – III on 12.01.2026** is re-constituted. Composition of the re-constituted Bench shall be as under.

#### **Court – III (02:00 PM)**

- 1. Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial)**
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)**
- 3. Hon'ble Mr. Indevar Pandey, Member (Technical)**

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)